

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA. 994 of 1996

Date of Order: 14.5.98.

Present: Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. S. Dasgupta, Administrative Member.

SUKUMAR CHAKRABORTY

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. T.K. Biswas, counsel.

For the respondents: Mr. B.K. Chatterjee, counsel.

Heard on: 14.5.98.

O R D E R

S.N. Mallick, V.C.

It is submitted by the 1d. counsel appearing for the petitioner that the petitioner has not contacted him inspite of repeated reminders and has not given any instruction to proceed with the matter. Under the circumstances, 1d. counsel for the applicant submits that he does not want to proceed with this application. Accordingly the application is dismissed for 'non-prosecution'. No order as to costs.


(S. Dasgupta)
Member(A)


(S.N. Mallick)
Vice-Chairman.

s.b.